

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) No Sir. There is no proposal for providing central assistance to establish women's technical universities in Maharashtra.

(b) The State Governments are principally responsible for the creation of such state universities. The Government of Delhi has established the Indira Gandhi Delhi Technical University for Women through an Act passed by the Delhi State Legislature. Similar action may be taken by the Government of Maharashtra also.

**Degrees offered by private universities**

86. SHRI T.M. SELVAGANAPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the University Grants Commission warned students against getting influenced by advertisement published in national dailies offering degrees through various franchisee programmes conducted by private universities;

(b) if so, the details thereof;

(c) whether it is also a fact that the University Grants Commission has made it clear that the private universities and deemed universities cannot affiliate any college or institution for conducting courses; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) Yes, Sir. The University Grants Commission (UGC) has issued a Public Notice on Courses/Study Centres/ Off-Campuses and Territorial Jurisdiction of Universities including Private Universities in National Dailies on 12.07.2013. The students were advised not to take admission in the unapproved Study Centres, Off-Campus Centres, Franchisee Institutions, Colleges/Institutions claiming to be affiliated with Private Universities or Deemed-to-be Universities. The Public Notice in this regard is also available on the UGC's website *www.ugc.ac.in*.

(c) and (d) Yes, Sir. As per the Public Notice issued by UGC as well as provisions of UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003, Private Universities cannot affiliate any college or institution for conducting courses leading to award of its diplomas, degrees or other qualifications. The UGC has also clarified in its public notice that a deemed-to-be university shall operate only from the headquarters or the off-campus centres approved by the Government of India. The Deemed Universities have no power of affiliating any college or institution as per the UGC (Institutions Deemed to be Universities) Regulations, 2010.

**Allocation of funds to Bihar under MDMS**

†87. SHRI RAM VILAS PASWAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the funds allocated to Bihar Government, so far, under Mid Day Meal Scheme (MDMS) since 2006; and

(b) the funds spent by Bihar Government out of that and the extent of amount returned to the Central Government along with the reasons for returning the same?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) The details of the funds released to the Bihar Government and the funds spent by them are given in the Statement (*See* below). An amount of Rs. 342.87 Crore was deposited by the Bihar Government on 13.02.2012 in their Central Treasury as they could not utilize the central assistance released to them from 2004-05 to 2009-10 for implementation of the Mid-Day Meal Scheme.

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†Original notice of the question was received in Hindi.